

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 18/2019
O.A. No. 1676/2018

This the 18th day of March, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

Shyam Singh,
Age-62 years
S/o Lt. Sh. Ran Singh
R/o House No. D/886,
Gali No. 5, Raj Nagar Colony,
Loni Border Near Hanuman Mandir,
Ghaziabad
Post-Mali (Retd.)

.. Petitioner

(By Advocate: Sh. Pushpinder Yadav)

VERSUS

Dr. Dilraj Kaur
Commissioner (EDMC).
419, Udyog Sadan, Patparganj,
Industrial Area, New Delhi-110096

.. Respondents

(By advocate: Sh. Manjeet Singh Reen)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing today, the learned counsel for the respondents submits that the respondents have fully complied with the orders of this Tribunal.

2. In the circumstances, and in view of the substantial compliance of the order of this Tribunal, the C.P. is closed. Notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, if he is still having any other grievance, against the orders now passed by the respondents. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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